

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1366/(MAH)/2017  
CA No.

CORAM:


Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: SREI Equipment Finance Ltd.  
V/s.  
Gupta Steel Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	MS. POORVA GARG By MULLA & MULLA AND CRAIGIE BLUNT & CAROE	ADVOCATE FOR RESPONDENT	

**ORDER**

**C.P. No. 1366/I&BC/NCLT/MB/MAH/2017**

1. The Petitioner in person. The Learned Representative of the Respondent is present.
2. For want of time adjourned to **30.11.2017**.

SD/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**16.10.2017**

SD/-

**M.K. Shrawat**  
**Member (Judicial)**